

ORDER SHEET

O.A / MA / RA / CP NO. 381 OF 2004Applicant/s G. S. Mishraadhuar Respds. UOI & OrgsAdvocate for Applicant/s Vikas Bora Advocate for Respondent/s S. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. 18
OA is admitted on 17/12/04 This OA filed after service of petition copy on standing Counsel for Respt. No 1 to 3 Memo of Appearance filed by Standing Counsel ^{S. Singh} for Respt. No. 1 to 3 Vakalat-nama filed by Respt. Counsel S. S. Srivastava for Respt. No. 2 Counter affidavit filed by Respt. Counsel with MA-3523/05 to condone the delay MA-3524/05 to dismiss the OA are pending Rejoinder not filed so far submitted <u>19/12/09</u> 50(5)	<u>26/2/2009</u> Hon' Mr. A.K. Gaur, Member (JF) Hon' Mrs. Manjotika Gauram, member (A) learned counsel ^{for the applicant} fairly stated that he has not received instruction from his client in spite of repeated reminders. In view of the said statement we dismiss the OA as not pressed. Counsel for respondents present. <u>M. Gauram</u> A.M. <u>Shyam</u> J.M. SH/	